

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

In the Court of Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Dated 30-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<b>NOTICE</b>			
MORNING SESSION			
1) M.V.C.	35/2020	STEPS BY	M.PRAKASHA
2) M.V.C.	1/2021	Await Notice	NOORUDDIN
3) M.V.C.	3/2021	Await Notice	GANGAIAH
4) M.V.C.	29/2021	ISSUE NOTICE	D.M. RENUKAMURTHY
5) M.V.C.	30/2021	ISSUE NOTICE	S. MUNIRAJU
6) M.V.C.	34/2021	ISSUE NOTICE	D.M. RENUKA MURTHY
<b>HEARING</b>			
7) M.V.C.	20/2017		
<b>OBJECTION</b>			
8) M.V.C.	105/2018		Madhusudhana.H.M
<b>HEARING</b>			
1) CRL.R.P.	10003/2020		SRI.A.R.RAMAKRISHNA
<b>APPEARANCE OF ACCUSED</b> AFTERNOON SESSION			
2) SC	10008/2021		Public Prosecutor
3) SC	10011/2021	SUMMONS TO ACCUSED	Public Prosecutor
<b>EVIDENCE</b>			
4) SC	10001/2019	SS TO WITNESSES	PUBLIC PROSECUTOR
5) SC	10019/2019	SS TO WITNESSES	Public Prosecutor
6) SC	10034/2019	SS TO WITNESSES	PUBLIC PROSECUTOR
<b>ACCUSED STATEMENT u/s 313 CrPC</b>			
7) SC	10021/2018		Pubic Prosecutor
<b>ORDERS</b>			
8) SC	10005/2020		PUBLIC PROSECUTOR
9) CrI.Misc.	10115/2021		RAVI.M